

Title: Statement correcting reply to Starred Question No. 671 dated May 12, 2000 regarding tax evasion by Multinational Companies (MNCs)- Laid.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): Sir, I beg to lay a statement* (i) correcting the reply given on May 12, 2000 to Starred Question No. 671 by Shri Amar Roypradhan regarding tax evasion by MNCs; and (ii) giving reasons for delay in correcting the reply.

* Also placed in the Library. See No.LT-2213/2000

12.03 hrs.